

(ग) यदि हा, तो योजना का सामान्य स्वरूप क्या है ?

उद्योग मंत्री (श्री बसुब ई साह) .

(क) विभिन्न प्रकार के कारखानों के लिए प्रशिक्षित कर्मचारियों की आवश्यकताओं में बहुत अधिक फर्क होता है। ऐसी हालत में सभी बड़े कारखानों की तरह तरह की आवश्यकताएं पूरी करने के लिए एक ही व्यापक योजना बनाना संभव नहीं है। इसलिए बड़े बड़े कारखाने चालू करने में पहले कुशल और दक्ष कारीगरों के प्रशिक्षण की कोई सामान्य योजना नहीं बनायी गयी है। लेकिन हर एक कारखाने की योजना बनाते समय ऐसे सभी वर्गों के कर्मचारियों के प्रशिक्षण का काफी प्रबन्ध करना आवश्यक होता है जिनकी जरूरत कारखाना चालू हो जाने पर हुआ करती है। इसी लिए प्राविधिक सलाहकारों में किये गये कारारों में अनिवार्य रूप से यह तथ्य कर लिया जाता है कि वे हमारे कर्मचारियों को भारत में और अपने देश के कारखानों में प्रशिक्षण देने का इन्तजाम करेंगे।

(ख) जिन मामलों में सरकारी स्तर पर प्राविधिक सहयोग का प्रबन्ध किया जाता है, उन में सम्बन्धित विदेशी सरकार से प्रशिक्षण की सुविधाएं देने के बारे में बातचीत की जाती है। दूसरे मामलों में योजना से सम्बन्धित विदेशी सलाहकार फर्म से प्रशिक्षण का इन्तजाम करने के लिये बातचीत होती है।

(ग) विविध कारखानों की प्रशिक्षण सम्बन्धी योजनाओं के विवरण इकट्ठे किये जा रहे हैं और वे सभा की मेज पर उपस्थित कर दिये जायेंगे

A.I.E. Station at Jullundur

*157. **Shri D. C. Sharma.** Will the Minister of Information and Broadcasting be pleased to state

(a) whether it is a fact that there is a scheme for the development and

improvement of the All India Radio Station at Jullundur,

(b) if so, the progress made so far; and

(c) the total outlay on the scheme?

The Minister of Information and Broadcasting (Dr. Keskar): (a) to (c). There is no scheme for any large scale development of Jullundur Station. Steps are being taken to make improvements in the Station both regarding equipment and programmes. A statement detailing these is placed on the Table [See Appendix I, annexure No 42]

Mr. Dulles' Statement on Kashmir

*158. { **Shri Harish Chandra Mathur:**
Shri D. C. Sharma:

Will the Prime Minister be pleased to refer to the reply given to Short Notice Question No 6 on the 30th May, 1957 and state

(a) whether reply to the subsequent communication by Government of India to U S A has since been received, and

(b) if so, the nature of the reply received?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):
(a) No

(b) Does not arise

Tennis Balls

84. { **Shri V. P. Nayar:**
Shri Easwara Iyer:

Will the Minister of Commerce and Industry be pleased to state

(a) the quantity and the value of tennis balls imported during 1955-56 and 1956-57, and

(b) whether Government have considered the possibility of starting a tennis ball manufacturing plant in Kerala or in any other State?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) As statistics of import of tennis balls were not recorded separately till December, 1956, in the Import Trade Classification, import figures for the years in question are not available. Imports of tennis balls during January and February, 1957, were as under:

Quantity	Value
2724 dozen	Rs. 45,000/-

(b) No, Sir. The development of the Rubber Goods Industry has been left to the Private sector and an Indian firm, in collaboration with a British firm, has started trial production of Tennis Balls at Calcutta. This unit is likely to start regular production during the course of this year.

Crude Drugs

85. { Shri Easwara Iyer:
Shri V. P. Nayar:

Will the Minister of Commerce and Industry be pleased to state the present position of the extraction of active principles from crude drugs in our country?

The Minister of Commerce and Industry (Shri Morarji Desai): The following active principles are being extracted from crude drugs in the country:

	Capacity
1. Quinine and its salts.	18,000 lbs. per annum.
2. Morphine and Codeine	2,816 lbs. per annum.
3. Emetine Hydrochloride	415 lbs per annum
4. Ephedrine	3,900 lbs. per available
5. Reserpine.	12 Kg. per annum
6. Caffein.	Not available

In addition, a number of pharmaceutical Works in the country produce extracts and tinctures of vegetable drugs. The capacity for such products is estimated at over 2 million gallons

Slum Clearance

86. { Shri Ram Krishan:
Shri Warrlor:
Shri Morarka:
Shri Kodliyan:

Will the Minister of Works, Housing

and Supply be pleased to state:

(a) the total number of projects received from States under Slum Clearance Scheme so far, State-wise; and

(b) the total expenditure by way of subsidy and loan incurred so far, project-wise?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) A statement is placed on the Table. [See Appendix I, annexure No 43].

(b) Out of twelve Slum Clearance Projects costing Rs. 39.94 lakhs sanctioned so far, a sum of Rs. 82,750/- has been disbursed as loan to the Government of Madras for their Namasi-vayapuram Slum Improvement Project.

Export of Iron Ore

87. Shri Ram Krishan: Will the Minister of Commerce and Industry be pleased to state the total quantity of iron ores in tons exported during 1957 so far (country-wise)?

The Minister of Commerce and Industry (Shri Morarji Desai): A statement showing exports of iron ore during January 1957 to April 1957 is placed on the Table [See Appendix I, annexure No 44] Figures for subsequent months are not available

Cement

88. Shri Ram Krishan: Will the Minister of Commerce and Industry be pleased to state

(a) the quantity of cement produced in the country during 1956-57 (factory-wise); and

(b) the quantity of cement imported country-wise during the same period?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) and (b). Two statements are placed on the Table [See Appendix I, annexure No. 45]